

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RICHA INDUSTRIES LIMITED Date of Commencement of Liquidation: 11-06-2025; List of Stakeholders as on Date: 29-10-2025; Name of IP: Mr. Mohit Chawla; Process Number: 1; Last 5 digit of registration number: 10949

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				220232434.71				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	7088725973.92	4	7088529183.18		196790.74		Annexure 3
4	Unsecured financial creditors	3	158036769.00	3	146761039.00		11275730.00		Annexure 4
5	Operational creditors (Workmen)	490	32649411.04	490	32649411.04				Annexure 5
6	Operational creditors (Employees)	60	24333081.87	60	21224347.36	157103.00	2951631.51		Annexure 6
7	Operational creditors (Government Dues)	8	1421521189.00	8	1394156391.00	31563422.00	3860.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	352	1125617741.60	352	551992074.90		393234364.50		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	15	2841525849.21	11	335162614.67	1164931.00	2506363234.50		Annexure 9
Total		932	12692410015.64	928	9790707495.86	32885456	2914025611.25		